

**GOVERNMENT OF INDIA
NEW AND RENEWABLE ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:3318
ANSWERED ON:30.08.2013
PENDING PROPOSAL REGARDING RENEWABLE ENERGY PROJECTS
Mahajan Smt. Sumitra

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of proposals received, sanctioned and still pending for approval of the Government regarding setting up of new projects of renewable energy in various States /UTs including Madhya Pradesh; and
- (b) the time by which the pending proposals are likely to be approved?

Answer

MINISTER FOR NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

(a)&(b): The proposals for setting up of new projects of renewable energy are received in the Ministry for sanction of eligible Central Financial Assistance (CFA) under various schemes and programmes of renewable energy. Such proposals are received on a regular basis and those found complete in all respects as per guidelines are approved for sanction of eligible CFA. This is done in a time bound manner and the process for such approvals are specified in the schemes. State/UT-wise details of projects set up for renewable power capacity addition including in Madhya Pradesh are given in Annexure.